

**Central Administrative Tribunal
Principal Bench
CP No.15/2017
In
O.A. 2444/2013**

New Delhi this the 12th day of January, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

1. Rautan Singh
S/o Late Shri Ram Singh,
R/o House no. 448, Type II
NH-IV, Faridabad, Haryana
2. Kishan Lal
S/o Late Shri Devi Sharan,
R/o Gali no. 15, House No. 1048,
Amrit Puri-B, Garhi
New Delhi-110065.Petitioners

(By Advocate : Sh. Amit Kumar Pandey for Mr. A.K. Mishra)

Versus

1. Sh. Abhai Sinha
Director General and Special
Director General (HQ)
CPWD, Minister of Urban,
Nirman Bhawan, New Delhi-II
2. Sh. Satya Pal Sabarwal,
Deputy Director General
(Co-ordination) NR
CPWD, East Block-I
Level-7, R.K. Puram
New Delhi-110066
3. Sh. Chander Shekar Azad
Executive Engineer
South (Building) M-422, PWD,
P.T.S. Malviya Nagar,
New Delhi-17 Respondents

(By Advocate : Mr. Amit Chawla for Ms. Harvinder Oberoi)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Heard the learned counsel for the petitioner. It is seen that in compliance of this Tribunal's order, the respondents have passed an order dated 03.09.2016

by which the representation of the petitioner has been decided. Thus, no contempt is made out. Accordingly, the CP is closed.

(Raj Vir Sharma)
Member (J)

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(Shekhar Agarwal)
Member (A)

